

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125 (Pt.2)/2008/ 4620 /A.

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, 7th December, 2020

Sub:- Earned Leave.

Ref:- Your Letter and Note dated 04.12.2020.

Madam,

With reference to the above, I am directed to inform you that the prayer for earned leave in respect of Smti. Lucy Lalrinthari, Judge, Special Court, ND & PS Act, Aizawl, for eleven days from 07.12.2020 to 17.12.2020, has been granted, **subject to submission of her Leave Admissibility Report in the Registry of Gauhati High Court, Aizawl Bench.** Further, Smti Lalrinthari has been directed to hand over charge to a senior Judicial officer at the station before proceeding on leave.

Smti. Lalrinthari may be informed accordingly.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo no. NO.HC.VII-125(Pt.2)/2008/ 4621 /A. dtd. 7.12.2020
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)

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